

coal production is a continuous process. Coal India Limited (CIL) has identified 56 spill over projects of Eleventh Plan and 69 new projects for increasing the coal production during the Twelfth Plan period.

(c) and (d) As per the Annual Plan target set for the terminal year of the Twelfth Plan *i.e.* 2016-17, the coal production by CIL by 2016-17 has been estimated at 615 Million Tonnes, with the assumption that requisite clearances *viz.*, environmental and forest clearances, land acquisition, law and order issues and evacuation problems are addressed in a time bound manner with the cooperation of the Central and State agencies. This contribution of production has been planned from existing and completed group of projects, ongoing group of projects and future group of projects.

Roll back of coal price hike

4822. SHRI A. ELAVARASAN: Will the Minister of COAL be pleased to state:

(a) whether CIL has rolled back the price hike under the Gross Calorific Value (GCV) based on coal pricing system;

(b) if so, the details thereof;

(c) whether the roll back was prompted by a letter from the Ministry of Power highlighting the fact that the cost of electricity generation would raise by 35 per cent due to CIL's adoption of GCV-based pricing; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) to (d) On switching over from Useful Heat Value (UHV) based grading system to the Gross Calorific Value (GCV) system, the price of coal was finalized by Coal India Limited (CIL) on the basis of Rupees per Million Kilo calorie heat value by providing various discounts on ex-unload port price of imported Coal. This became the contributing factor for increase in coal prices beyond the projection, resulting in many consumer including Ministry of Power submitting complaints against such increase. Considering the same, CIL was advised to review the prices so notified. Accordingly, CIL has reviewed and revised the prices, taking into account the weighted average price of CIL for a particular grade and linking the same to the midpoint of the relevant GCV band and ensuring that the revenue neutrality and prices at the level of erstwhile UHV grading and pricing system, to the extent possible, is maintained.